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CAT/J/II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 535 199

Madan Mohan Rout Applicant(s)

Versus

Chairman of Andhra Estates Respondent(s)

| Sr. No. | Date | Order with Signature |
|---------|--------|---|
| 1. | 3.1.92 | <p>Dr. S.C.Das learned Counsel appearing for the Petitioner mentions that perhaps this Bench has no jurisdiction to entertain this application and therefore, the petitioner be permitted to withdraw the same with permission to file the case in the appropriate forum. I have no objection. The application be returned to the Petitioner or his counsel for being filed in the appropriate forum. One copy should be maintained by the Registry.</p> <p style="text-align: right;">[Signature]</p> <p>Vice-Chairman</p> |